697 Written Answers

(b) The cwlprits used to issue fake driving licences and registration books by affixing fake stamps.

(c) Three persons have been arrested and the following documents seized:—

- (i) 34 prepared fake driving licences.
- (ii) 13 Wank driving licence forms.
- 'Hi) 17 fake registration books.
- (iv) 50 blank registration certificate forms.
- (v) 32 rubber stamps of various transport authorities.
- (vi) 50 photos.

(d) and (e) One of the accused is a suspended employee of Delhi Transport Authority. He has been arrested by the police.

Programme for women and child development during Eighth Plan

630. SHRI GHUFRAN AZAM; Will the PRIME MINISTER be pleased to state:

(a) whether Government have drawn up an ambitious programme for activities connected with women and child development daring the Eighth Plan;

(b) if so, the salient features thereof;

(c) how much expenditure is likely to be incurred for this purpose; and

(d) to what extent the development of women and child would be achieved during the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL

SUMAN): (a) to (d) The Department has prepared the Eighth Plan proposal for the programmes for women and child development but its scope, content and outlay 'will depend on the finalisation of VIIIth Five Year Plan.

Inclusion of Manipuri in the Eighth Schedule to the Constitution of India

631. SHRI W. KULABIDHU SINGH; Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that Manipuri language has been the official language of Manipur even before the Constitution of India came into force in 1950;

(b) whether there is any proposal under Government's consideration to include Manipur Language in the Eighth Schedule to the Constitution of India; if so the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY); (a) Yes, Sir.

(b) and (c) Yes, Sir. However, no decision has been taken to include any more languages in the Eighth Schedule to the Constitution of India.

ग्राब्जर्वर वोडियो कैसेट को सैंसर की अनुमति

632. सरदार जगजीत सिंह ग्ररोड़ाः श्री राम जेठमलानी :

क्या प्रधान, मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 12 दिसम्बर, 1990 को "टाइम्स आफ इंडिया" में "सेंससंस्ट्राइक ग्राब्जर्वर नाउ)" शीर्षक के ग्रन्तर्गत प्रकाशित समाचार की ग्रोर दिलाया गया है ;

(ख) यदि हां, तो क्या यह सच हैं कि अवैध हथियारों के निर्माण और उनकी बिकी से संबधित वीडियो पहिका के एक भाग की सेंसर बोर्ड द्वारा अलग मे अनमति ले ली गई है ; और